

The High Court Of Madhya Pradesh

WP-14056-2020

(IN REFERENCE (IN COMPLIANCE OF ORDER OF HONBLE THE SUPREME COURT DATED 16/09/2020
PASSED IN WP (CIVI Vs UNION OF INDIA AND OTHERS))

3

Jabalpur, Dated : 23-10-2020

Heard through Video Conferencing.

Shri J.K.Jain, learned Assistant Solicitor General for the Union of India.

Shri P.K.Kaurav, learned Advocate General with Shri Ashish Anand
Bernard, learned Deputy Advocate General for the State.

Shri Brajesh Nath Mishra, learned counsel for respondent No.3.

Let this matter be listed **on 06.11.2020** to enable respondent No.3 to
give list of all pending criminal cases involving sitting/former legislators (MPs
and MLAs) particularly those cases where stay has been granted by the High
Court.

Meanwhile response filed by the respondent-State be placed on record.

List as above.

(SANJAY YADAV)
ACTING CHIEF JUSTICE

(SUJOY PAUL)
JUDGE

anand

Digitally signed by
ANAND KRISHNA SEN
Date: 2020.10.23
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